

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**

**Item No.113**

**IA(I.B.C)/799(CH) 2023**

**And**

**C.P. (IB)/348(CH)2019**

**IN THE MATTER OF:**

**Swastikarmaan steels pvt. Ltd.**

**...Petitioner-Operational Creditor**

**Vs.**

**Jindal Buildsys limited**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 29.01.2024**

**CORAM:**

**SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (J)**

**SHRI UMESH KUMAR SHUKLA  
HON'BLE MEMBER (T)**

**PRESENT:**

For the Petitioner : Mr. Mast Ram Chechi, PCS & Respondent in IA No.  
799/2023

For the Respondent : Mr. Devansh Khanna, Advocate & Applicant in IA No.  
799/2023

**ORDER**

A date is requested by the learned Authorized Representative for the Petitioner-Operational Creditor on the ground that the arguing/main counsel is unwell today. At the request of learned Authorized Representative for the Petitioner-Operational Creditor, let the matter be posted for arguments on 01.02.2024.

**Sd/-  
(HARNAM SINGH THAKUR)  
MEMBER (J)**

**Sd/-  
(UMESH KUMAR SHUKLA)  
MEMBER (T)**